

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

Pursuant to letter No.3080-3091/DHC/Gaz-IIB/G-13/2023 dated 12.05.2023 of Hon'ble High Court of Delhi, New Delhi, the following Officers of Delhi Judicial Service (Central) are hereby detained for duty during summer vacation 2023 for the period and purpose mentioned against their names :-

S.No.	Name of Officer	Detention Period	Work Assigned
1	Sh. Balwinder Singh, SCJ-cum-RC	26.06.2023 to 28.06.2023 & 30.06.2023	To supervise the work of Digitization, Digitization Cell, Tis Hazari Court, Delhi.
2	Sh. Vivek Beniwal, ACJ-CCJ-ARC	26.06.23 & 27.06.23	For Administrative work in ACJ Office.
3	Sh. Pranav Joshi, CCJ-cum-ARC	28.06.23 & 30.06.23	Accounts Branch (Central) for getting the pending work completed from the detained staff of their respective seats of Medical Claim.
4	Ms. Upasana Satija, JSCC-cum-ASCJ-cum-GJ	26.06.2023 to 28.06.2023 & 30.06.2023	To supervise the work of Digitization, Digitization Cell, Tis Hazari Court, Delhi.
5	Ms. Pragati, ARC-01	15.06.2023	Physical verification of books in Library, Tis Hazari Courts, Delhi.
6	Ms. Neha Garg, CJ-01	12.06.2023 to 15.06.2023	Physical verification of books in Library, Tis Hazari Courts, Delhi.
7	Sh. Kartik Taparia, CJ-02	12.06.2023 to 15.06.2023	Department stock taking/physical verification of stores.
8	Sh. Anurag Chhabra, CJ-03	12.06.2023 to 15.06.2023	Department stock taking/physical verification of stores.
9	Ms. Deeksha Rao, CJ-04	12.06.2023 to 15.06.2023	Weeding out process in Record Room (Civil)
10	Ms. Kirandeep Kaur, CJ-05	12.06.2023 to 15.06.2023	Weeding out process in Record Room (Criminal)
11	Sh. Dev Saroha, CJ-06	19.06.2023 to 22.06.2023	Physical verification of books in Library, Tis Hazari Courts, Delhi.
12	Ms. Bharti Garg, CJ-07	20.06.2023 to 23.06.2023	Accounts Branch (Central), for getting the pending work completed from the detained staffs of their respective seats of LTC.
13	Ms. Payal Singal, CJ-08	12.06.2023 to 15.06.2023	Accounts Branch (Central), for getting the pending work completed from the detained staffs of their respective seats of service books.


(NAROTTAM KAUSHAL)
Principal District & Sessions Judge (HQs)
Delhi

No. 45462-507 /S.V/DJS/Gaz/2023

Dated: 02 JUN 2023

Sub:-Deputation of Officers of Delhi Judicial Service posted on civil side during the vacation period from 12.06.2023 to 30.06.2023

Copy forwarded for information & necessary action to :

1. The Registrar General, Hon'ble High Court of Delhi New Delhi.
2. The District & Sessions Judge (West) Tis Hazari Courts, Delhi.
3. The Officer In-charge, Pool Cars/Library/Accounts Branch/General Branch/Admin. Branch (I,II&III) Tis Hazari Courts, Delhi.
4. The Officers concerned.
5. The Sr. AO(J)/AO(J), Administrative Branch (I,II&III) (Central) to detain the required staffs of the Judicial Officer as mentioned above during summer vacation, 2023.
6. The Officer Incharge, Pool Cars, Tis Hazari Courts, Delhi with the request to provide pool car facility to the above mentioned Judicial Officers.
7. The Sr.AO(J)/AO(J)/DDO, Accounts Branch, Digitization. Cell, General Branch, Care Taking Branch, Library, Computer Branch, Tis Hazari Courts, Delhi.
8. The PS to undersigned.
9. The Website committee (English/Hindi), Tis Hazari Courts, Delhi.
10. The R&I Branch (Central) for uploading on LAYERS.


Principal District & Sessions Judge (HQs)
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